

Ct Cases 26812/2016
ABISHEK KAUL Vs. ARUNDHATI ROY AND ORS

21.09.2022

Present:- None for the complainant.

IO in person.

Status report has been filed by the IO. IO states that the final report shall be tentatively filed within 45 days. Considered.

None has appeared on behalf of the complainant.

In the interest of justice, no adverse order is passed against the complainant.

Now to come up for filing of status report/ appearance of the complainant/ further proceedings on **16.11.2022**.

(KAPIL GUPTA)
MM-07/PHC/ND/21.09.2022